

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

209(ND) 2017
(Appeal No. 40/2017)

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252(3)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Chandra Bhushan Mishra

ORDER

Respondents submits that ROC has filed its report with the Registry today. To come up for further consideration on 29th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)